COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 255 OF 2017

Dated: 23rd August, 2018

In the matter of:

Damodar Valley Power Consumers' Association ...Appellant(s) Vs.

West Bengal Electricity Regulatory Commission & Anr.
...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on <u>27-11-2018</u>.

Court Master / PPS

tpd/vg